

Name of the Corporate Debtor: Spenta Enclave Private Limited; Date of Commencement of CIRP: 28-03-2023; List of Creditors as on: 25-09-2024; Name of IP: ; Process Number: 1; Last 5 digit of registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	309	3088839608	300	2642971447	21.78	0	0	445868161	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	8039317508	2	8039317508	66.24	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	12	2364227839	6	982277975	8.09	0	0	1381949864	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	Annexure 5
6	Operational creditors (Employees)	8	1445655.00	8	1445255	0.01	0	0	400	Annexure 6
7	Operational creditors (Government Dues)	3	2267603839	2	89634995	0.74	1876173560	0	301795284	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	102	324585314.66	77	144282081.67	1.19	0	0	180303233	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	15	815585287.00	14	236184197	1.95	0	0	579401090	Annexure 9
Total		451	16901605050.66	409	12136113458.67	100.00	1876173560	0	2889318032	